

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-274/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s Ashutosh Steels Pvt. Ltd. **.....Applicant**

Vs.

M/s Royal Pressing and Components Pvt. Ltd. **.....Respondent**

Order delivered on 16.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Anand, Adv.
Mr. Anant A. Pavgi, Adv.

For the Respondent : Mr. Atul Agarwal, Adv.

ORDER

During the arguments, it was seen from the record that the appropriate bank details in the requirement of Section 9(3)(c) are to be filed. Learned counsel undertakes to comply within week. Matter is posted for further hearing on 13.11.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

